

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.111/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S.K. Mohapatra
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE COMPANY : Qualcomm India Pvt. Ltd.

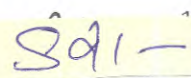
SECTION OF THE COMPANIES ACT: 391-394

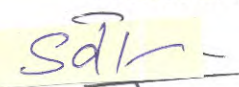
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Shilpi Jain			S.S.
2.	Hanshi Kaur			W

ORDER

Learned counsel for the petitioner has pointed out the affidavit dated 15.09.2016 and has read out to us para 3 to argue that the order dated 29.08.2016 has been complied with and in terms thereof amended scheme has been filed.

List for final disposal on 02.05.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (TECHNICAL)

01.05.2017

Vineet